

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/2506/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 1st June, 2021

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. JJA/4007/2021, dtd. 28.05.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 29.05.2021 along with permission to leave the station with the official vehicle, at your own cost, from the evening of 28.05.2021 till the morning of 31.05.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/2507/A, dated 16.2021
Copy to:

1. The Project Manager, Gauhati High Court

JT.REGISTRAR (VIGILANCE)